

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:367

ANSWERED ON:20.04.2015

FLYING RULES ON INTERNATIONAL ROUTES

Mullappally Shri Ramachandran;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the names of the Indian Carriers which are operating on International routes at present;
- (b) the details of eligibility rules laid down for domestic airlines/new airlines to fly on international routes;
- (c) whether the Government proposes to relax/toughen the said rules, if so, the details thereof along with its benefits and the steps taken in this regard;
- (d) whether any concerns/objections have been raised on this proposal, if so, the details thereof along with the reasons therefor and the steps taken by the Government to address the same; and
- (e) whether the Government has received any requests from same airlines for allowing them to fly on international routes by doing away with the said rules during the last three years and if so, the details thereof along with the response of the Government thereto?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION () NO.367 FOR ANSWER ON 20.04.2015 REGARDING FLYING RULES ON INTERNATIONAL ROUTES

(a): Air India, Air India Express, Jet Airways, Indigo and Spicejet are the designated carriers of India operating on international routes at present.

(b): Any Indian air transport undertaking shall be eligible to apply for operation of international scheduled air transport services, if it is in possession of –

(i) a valid permit for operation of scheduled air transport services;

(ii) a minimum of five years' experience of continuous operation of domestic scheduled air transport services; and

(iii) at least twenty aircraft in its fleet.

(c): The proposal to relax existing rules is under active consideration of the Government. This will benefit new airlines to start international operations without waiting for 5 years and without having the minimum 20 aircrafts.

(d): Yes Madam. The stakeholders including Federation of Indian Airlines have sent their views on the proposal.

(e): No Madam.